GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1508 (To be answered on the 15th December 2022)

UDAN SCHEME IN GUJARAT

1508. SHRI NALIN KUMAR KATEEL

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the cities of Gujarat which are covered under the UDAN scheme;
- (b) the total number of passengers who have travelled during the last three years;
- (c) the total number of routes currently identified under the scheme;
- (d) whether the Government proposes to increase the number of routes; and
- (e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION वागर विमानन मंत्रातय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. Bhavnagar, Jamnagar, Kandla, Keshod, Porbandar, Mundra, Sabarmati River Front (Water Aerodrome / WA), Statue of Unity (WA) and Dwarka (WA) airports/water aerodromes have been identified for the development and operation of UDAN flights in the State of Gujarat.

UDAN flight operations have commenced from Bhavnagar, Jamnagar, Kandla, Keshod, Porbandar, Mundra, Sabarmati River Front (WA) and Statue of Unity (WA).

- (b): Over 110 Lakhs passengers have availed the benefits under UDAN since its inception across the country.
- (c): As on 30th November 2022, 453 UDAN routes have been operationalised across the country, connecting 70 UDAN airports including 2 water aerodromes and 9 heliports. A total number of 53 routes have been operationalised in the State of Gujarat under UDAN scheme so far.

(d) & (e): UDAN is a market driven ongoing scheme where bidding rounds are conducted from time to time for covering more destinations/stations and routes across the country including the State of Gujarat and in case, any airline submit bid for routes connecting one or more unserved/underserved aerodromes in the State of Gujarat, in future rounds of bidding, the same may be considered as per provisions in Scheme document.
